

ITEM NO.20

COURT NO.8

SECTION XVII

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s).13301/2015

SUBRATA BHATTACHARYA

APPELLANT(S)

VERSUS

SECURITIES AND EXCHANGE BOARD OF INDIA &amp; ORS.

RESPONDENT(S)

(IA No. 132600/2017 - APPLICATION ON BEHALF OF THE SEBI  
 IA No. 183800/2018 - APPROPRIATE ORDERS/DIRECTIONS  
 IA No. 186190/2019 - APPROPRIATE ORDERS/DIRECTIONS  
 IA No. 79973/2017 - APPROPRIATE ORDERS/DIRECTIONS  
 IA No. 179807/2019 - APPROPRIATE ORDERS/DIRECTIONS  
 IA No. 105681/2019 - APPROPRIATE ORDERS/DIRECTIONS  
 IA No. 167787/2019 - APPROPRIATE ORDERS/DIRECTIONS  
 IA No. 20915/2018 - APPROPRIATE ORDERS/DIRECTIONS  
 IA No. 151770/2019 - APPROPRIATE ORDERS/DIRECTIONS  
 IA No. 119302/2018 - APPROPRIATE ORDERS/DIRECTIONS  
 IA No. 19984/2019 - APPROPRIATE ORDERS/DIRECTIONS  
 IA No. 91824/2019 - APPROPRIATE ORDERS/DIRECTIONS  
 IA No. 77018/2019 - APPROPRIATE ORDERS/DIRECTIONS  
 IA No. 140630/2019 - APPROPRIATE ORDERS/DIRECTIONS  
 IA No. 75467/2019 - APPROPRIATE ORDERS/DIRECTIONS  
 IA No. 107494/2019 - APPROPRIATE ORDERS/DIRECTIONS  
 IA No. 186866/2019 - APPROPRIATE ORDERS/DIRECTIONS  
 IA No. 117057/2017 - CLARIFICATION/DIRECTION  
 IA No. 136095/2017 - CLARIFICATION/DIRECTION  
 IA No. 50068/2018 - CLARIFICATION/DIRECTION  
 IA No. 183794/2018 - CLARIFICATION/DIRECTION  
 IA No. 44407/2019 - CLARIFICATION/DIRECTION  
 IA No. 147818/2019 - CLARIFICATION/DIRECTION  
 IA No. 78094/2017 - CLARIFICATION/DIRECTION  
 IA No. 83071/2018 - CLARIFICATION/DIRECTION  
 IA No. 80826/2018 - CLARIFICATION/DIRECTION  
 IA No. 128401/2018 - CLARIFICATION/DIRECTION  
 IA No. 144452/2019 - CLARIFICATION/DIRECTION  
 IA No. 151756/2019 - CLARIFICATION/DIRECTION  
 IA No. 132726/2017 - CLARIFICATION/DIRECTION  
 IA No. 15874/2018 - CLARIFICATION/DIRECTION  
 IA No. 69580/2018 - CLARIFICATION/DIRECTION  
 IA No. 185594/2018 - CLARIFICATION/DIRECTION

IA No. 107605/2019 - CLARIFICATION/DIRECTION  
IA No. 151745/2019 - CLARIFICATION/DIRECTION  
IA No. 138756/2017 - CLARIFICATION/DIRECTION  
IA No. 66973/2018 - CLARIFICATION/DIRECTION  
IA No. 94381/2018 - CLARIFICATION/DIRECTION  
IA No. 10/2016 - Directions  
IA No. 14/2016 - Directions

IA No. 1/2015 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT  
IA No. 147819/2019 - EXEMPTION FROM FILING O.T.  
IA No. 19986/2019 - EXEMPTION FROM FILING O.T.  
IA No. 16558/2017 - I/A FOR DIRECTION  
IA No. 9/2016 - IMPLEADMENT  
IA No. 7/2016 - IMPLEADMENT  
IA No. 6/2016 - IMPLEADMENT  
IA No. 4/2016 - IMPLEADMENT  
IA No. 12/2016 - INTERVENTION APPLICATION  
IA No. 22/2017 - INTERVENTION APPLICATION  
IA No. 188496/2019 - INTERVENTION APPLICATION  
IA No. 19/2016 - INTERVENTION APPLICATION  
IA No. 132717/2017 - INTERVENTION APPLICATION  
IA No. 66425/2019 - INTERVENTION APPLICATION  
IA No. 138753/2017 - INTERVENTION/IMPLEADMENT  
IA No. 86666/2018 - INTERVENTION/IMPLEADMENT  
IA No. 63110/2019 - INTERVENTION/IMPLEADMENT  
IA No. 86663/2018 - INTERVENTION/IMPLEADMENT  
IA No. 136075/2017 - INTERVENTION/IMPLEADMENT  
IA No. 50063/2018 - INTERVENTION/IMPLEADMENT  
IA No. 44406/2019 - INTERVENTION/IMPLEADMENT  
IA No. 147816/2019 - INTERVENTION/IMPLEADMENT  
IA No. 78092/2017 - INTERVENTION/IMPLEADMENT  
IA No. 105676/2019 - INTERVENTION/IMPLEADMENT  
IA No. 134999/2017 - INTERVENTION/IMPLEADMENT  
IA No. 20912/2018 - INTERVENTION/IMPLEADMENT  
IA No. 80824/2018 - INTERVENTION/IMPLEADMENT  
IA No. 144439/2019 - INTERVENTION/IMPLEADMENT  
IA No. 119292/2018 - INTERVENTION/IMPLEADMENT  
IA No. 19983/2019 - INTERVENTION/IMPLEADMENT  
IA No. 151752/2019 - INTERVENTION/IMPLEADMENT  
IA No. 15872/2018 - INTERVENTION/IMPLEADMENT  
IA No. 69574/2018 - INTERVENTION/IMPLEADMENT  
IA No. 94385/2018 - INTERVENTION/IMPLEADMENT  
IA No. 185590/2018 - INTERVENTION/IMPLEADMENT  
IA No. 151743/2019 - INTERVENTION/IMPLEADMENT  
IA No. 3/2016 - PERMISSION TO FILE ANNEXURES  
IA No. 135012/2017 - PERMISSION TO FILE APPLICATION FOR DIRECTION  
IA No. 106305/2019 - RECALLING THE COURTS ORDER

IA No. 106299/2019 - RESTORATION  
 IA No. 50070/2018 - STAY APPLICATION  
 IA No. 183793/2018 - STAY APPLICATION  
 IA No. 2/2015 - STAY APPLICATION)

WITH

W.P.(C) No. 500/2015 (X)  
 (FOR ON IA 1/2015 FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 104215/2019)2019 - APPROPRIATE ORDERS/DIRECTIONS)

C.A.No.13319/2015 (XVII)  
 (FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 1/2015 and FOR EX-PARTE STAY ON IA 2/2015 and FOR [PERMISSION TO FILE ANNEXURES] ON IA 3/2015 and FOR [directions] ON IA 5/2016 and FOR [Directions] ON IA 6/2016 FOR CLARIFICATION/DIRECTION ON IA120882/2018 andFOR CLARIFICATION/DIRECTION ON IA 120890/2018 and FOR CLARIFICATION /DIRECTION ON IA 120905/2018 and FOR IMPLEADING PARTY ON IA 49813/2019)

C.A.No.13394/2015 (XVII)  
 (FOR [PERMISSION TO FILE ANNEXURES] ON IA 2/2015  
 FOR [IMPLEADMENT] ON IA 3/2015  
 FOR INTERVENTION APPLICATION ON IA 5/2016  
 FOR STAY APPLICATION ON IA 6/2015  
 FOR [Additional facts and documents] ON IA 13/2016  
 FOR [directions] ON IA 14/2016  
 FOR IMPLEADING party ON IA 13587/2018  
 FOR INTERVENTION APPLICATION ON IA 24482/2018  
 FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 24485/2018  
 FOR STAY APPLICATION ON IA 24487/2018  
 FOR INTERVENTION APPLICATION ON IA 67399/2018  
 FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 67404/2018  
 FOR IMPLEADING party ON IA 88984/2018

FOR CLARIFICATION/DIRECTION ON IA 88986/2018  
 FOR APPLICATION FOR PERMISSION ON IA 140928/2018  
 FOR IMPLEADING party ON IA 902/2019  
 FOR INTERVENTION APPLICATION ON IA 2632/2019  
 FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 2633/2019  
 FOR INTERVENTION APPLICATION ON IA 2636/2019  
 FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 2637/2019  
 FOR CLARIFICATION/DIRECTION ON IA 23104/2019

FOR IMPEADING party ON IA 23888/2019  
 FOR CLARIFICATION/DIRECTION ON IA 23892/2019  
 FOR CLARIFICATION/DIRECTION ON IA 25070/2019  
 FOR DISCHARGE OF ADVOCATE ON RECORD ON IA 188918/2019  
 FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 188948/2019  
 IA No. 13/2016 - Additional facts and documents  
 IA No. 140928/2018 - APPLICATION FOR PERMISSION  
 IA No. 24485/2018 - APPROPRIATE ORDERS/DIRECTIONS  
 IA No. 67404/2018 - APPROPRIATE ORDERS/DIRECTIONS  
 IA No. 2637/2019 - APPROPRIATE ORDERS/DIRECTIONS  
 IA No. 2633/2019 - APPROPRIATE ORDERS/DIRECTIONS  
 IA No. 188948/2019 - APPROPRIATE ORDERS/DIRECTIONS

C.A.No.13410/2015 (XVII)

(FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 1/2015 AND FOR EX-PARTE STAY ON IA 2/2015 FOR CLARIFICATION/DIRECTION ON IA 131617/2017)

T.C.(C) No.134/2015 (XVI-A)

W.P.(C) No. 640/2016 (X)

(FOR CLARIFICATION/DIRECTION ON IA 102672/2017 FOR PERMISSION TO FILE APPLICATION FOR DIRECTION ON IA 107462/2017-FOR CLARIFICATION/DIRECTION ON IA 110474/2019)

W.P.(C) No.613/2016 (X)

T.C.(C) No.31/2016 (XVI-A)

T.C.(Cr1.) No.1/2016 (XVI-A)

T.C.(Cr1.) No.2/2016 (XVI-A)

T.C.(Cr1.) No.3/2016 (XVI-A)

T.C.(C) No.30/2016 (XVI-A)

W.P.(C) No.1330/2018 (X)

SLP(C) No. 31585/2018 (XIV)

(FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 171780/2018 and FOR impleading party ON IA 184155/2018)

T.P.(C) No.1915/2019 (XVI-A)  
(FOR STAY APPLICATION ON IA 114159/2019)

T.P.(C) No.1947/2019 (XVI-A)  
(FOR STAY APPLICATION ON IA 116052/2019)

T.P.(C) No.1951/2019 (XVI-A)  
(FOR STAY APPLICATION ON IA 116277/2019)

Date : 11-12-2019 These matters were called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD  
HON'BLE MR. JUSTICE AJAY RASTOGI

For Appellant(s)

Mr.Dushyant Dave, Sr.Adv.  
Ms.Meenakshi Arora, Sr.Adv.  
Ms.Shikha Sarin, Adv.  
Ms.Mithu Jain, Adv.

Mr.Jai A. Dehadrai, Adv.  
Mr.Sidharth Arora, Adv.  
Mr.Harshit Goel, Adv.  
Mr.Sameer Shrivastava, Adv.

Mr.D.K.Devesh, Adv.  
Mr.Piyush Upadhyay, Adv.  
Mr.Abhinav S. Raghuvanshi, Adv.  
Mr.U.P.Singh, Adv.

Mr.Nimish Chib, Adv.  
Mr.Jatin Rana, Adv.  
Mr.Wajeeh Shafiq, Adv.

Mr.Anjani Kumar Mishra, Adv.  
Ms.Hardeep Kaur, Adv.  
Mr.Rajesh Sen, Adv.  
Mr.Arun Kumar Jha, Adv.  
Ms.Rohini Prasad Tiwari, Adv.

Ms.Anubha Agrawal, AOR

M/s.K J John And Co.

Mr.Shivendra Singh, AOR

Mr.Rajesh P., AOR

Mr.E.C. Agrawala, AOR

Mr.Somiran Sharma, AOR

Mr.Hrishikesh Baruah, AOR

Mr.Ameer Shrivastava, AOR

Ms.Amita Singh Kalkal, AOR

Mr.Krishna Kumar Singh, AOR

**For Respondent(s)**

Mr.Sanjay Jain, ASG

Mr.R.Balasubramanian, Sr.Adv.

Mr.Abhishek Kumar, Adv.

Mr.Pranay Ranjan, Adv.

Mr.Arijit Prasad, Adv.

Mr.Santosh Kr. Vishwakarma, Adv.

Mrs.Anil Katiyar, Adv.

Mr.A.K.Sharma, Adv.

Mr.Sudhakar Dwivedi, Adv.

Mr.Aman Lekhi, ASG

Ms.Binu Tamta, Adv.

Ms.Shrin Khajuria, Adv.

Mr.B.K.Prasad, Adv.

**(For Applicant)**

Mr.P.S.Patwalia, Sr.Adv.

Mr.Avijit Mani Tripathi, Adv.

Mr.D.K.Singal, Adv.

**(For Applicant)**

Mr.P.N.Mishra, Sr.Adv.

Mr.Ritesh Agrawal, Adv.

Mr.Aishwarya Adlakha, Adv.

Mr.Teejas Bhatia, Adv.

Mr.Pratap Venugopal, Adv.

Ms.Surekha Raman, Adv.

Mr.Akhil Abraham Roy, Adv.

Ms.Viddusshi, Adv.

Mr.Vijay Valsan, Adv.

M/s K.J.John & Co.

Mr.Jaideep Gupta, Sr.Adv.  
Mr.P.S.Sudheer, Adv.  
Mr.Rishi Maheshwari, Adv.  
Ms.Anne Mathew, Adv.  
Mr.Bharat Sood, Adv.  
Mr.Shruti Jose, Adv.  
Mr.Rajinder Kumar Singh, Adv.  
Mr.Hitesh Kumar Sharma, Adv.  
Mr.S.K.Rajora, Adv.  
Mr.Akhileshwar Jha, Adv.  
Ms.Sandhya Sharma, Adv.  
Mr.P.K.Singh, Adv.

(IA No.144439/19  
& 144452/19)

Mr.Ajay Jain, Adv.  
Mr.Murari Kumar, Adv.  
Mr.Animesh Kumar, Adv.  
Mr.Nishant Kumar, Adv.  
Mr.Ambuj Dixit, Adv.  
Ms.Ekta Bharati, Adv.  
Mr.Neeraj Shekhar, Adv.

Mr.Anant V. Palli, Adv.  
Mr.Gagan Gupta, Adv.

Mr.M.P.Singh, Adv.  
Mr.Rajeev Kumar Bansal, Adv.

Mr.Yadav Narender Singh, Adv.  
Mr.Deepak Kumar, Adv.  
Mr.Prerit Shukla, Adv.

Mr.R.S.Hegde, Adv.  
Mrs.Farhat Jahan Rehmani, Adv.  
Mr.Girish Aneja, Adv.  
Mr.Pranav Chamoli, Adv.  
Mr.V.M.Prasad, Adv.

Mr.Prakash Kumar Singh, Adv.  
Mr.Kunal Anand, Adv.  
Mr.A.K.Vasistha, Adv.  
Ms.Sweeta Sand, Adv.

Mr.Manoj Nayak, Adv.  
Mr.Vijay Sharma, Adv.  
Mr.Virendra Kr. Sharma, Adv.

Ms.Jasmine Damkewala, Adv.  
Ms.Vaishali Sharma, Adv.

Mr.Joseph Aristotle, Adv.  
Mrs.Priya Aristotle, Adv.  
Ms.Sneha, Adv.

Mr.Rahul Sharma, Adv.  
Mr.P.N.Puri, Adv.

Mr.Prashant Kumar, Adv.  
Ms.Triveni Potekar, Adv.  
Mr.Md.Shahid Anwar, Adv.

Mr.Suren Uppal, Adv.  
Mr.Aviral Kashyap, Adv.

Mr.Mohit Paul, Adv.  
Ms.Sunaina Phul, Adv.

Mr.Gopal Jha, Adv.  
Mr.Harsh Vashisht, Adv.

Mr.Vinod Sharma, AOR

Mr.Prashant Bhushan, AOR

Mrs.Anil Katiyar, AOR

Bj Law Offices

Mr.Amit Kumar, AOR

Mr.Ritesh Agrawal, AOR

Ms.Kamakshi S. Mehlwal, AOR

Mrs.Rachana Joshi Issar, AOR

Mr.Somiran Sharma, AOR

Mr.Aditya Singh, AOR

Mr.Aviral Kashyap, AOR

Mr.Rajiv Ranjan Dwivedi, AOR



**Mr.Shantanu Kumar, AOR**

**Mr.Arvind Kumar Sharma, AOR**

**M/s.K J John And Co.**

**Mr.B.Krishna Prasad, AOR**

**Mr.Hetu Arora Sethi, AOR**

**Mr.Mukesh Kumar Maroria, AOR**

**Ms.Shalu Sharma, AOR**

**Mr.Sudarshan Singh Rawat, AOR**

**Mr.Shivendra Singh, AOR**

**Mr.Joel, AOR**

**Mrs.Shubhangi Tuli, AOR**

**Mr.Shree Pal Singh, AOR**

**Mr.Avadh Bihari Kaushik, AOR**

**Ms.Christi Jain, AOR**

**Ms.Anuradha Mutatkar, AOR**

**Ms.Pratibha Jain, AOR**

**Mr.Yadav Narender Singh, AOR**

**Mr.Abhishek Singh, AOR**

**Mr.Arun K. Sinha, AOR**

**Mr.Atishi Dipankar, AOR**

**Mr.Avijit Mani Tripathi, AOR**

**Mr.Ratnesh Kumar Shukla, AOR**

UPON hearing the counsel the Court made the following  
O R D E R

The report of the Committee presided over by Hon'ble Mr Justice R M Lodha, former Chief Justice of India, has been placed on the record. Learned counsel appearing on behalf of SEBI has invited the attention of the Court to relevant parts of the report.

In order to enable the Court to consider objections in regard to the Report, we direct that the proceedings be listed on 17 December 2019 at 2 00 pm.

Brief summaries of the objections not exceeding two pages should be filed with the Court Master not later than 13 December 2019 by 5 00 pm.

Learned counsel for SEBI shall also file a tabular chart indicating the claims below Rs 5000 and above Rs 5000 before the next date of hearing.

The Registry will list the objections to the Report first and thereafter the IAs seriatim.

IA No.106305/2019 and IA No.106299/2019 in CA No 13301/2015

Mr PS Patwalia, learned senior counsel appearing on behalf of the applicants submits that on 11 July 2019, this Court dismissed the first of the above noted IAs (IA No 38337/2019) as withdrawn and second IA (IA No 38345/2019) was dismissed on the ground that none appeared for the applicant.

The present IAs have been filed for restoration of both the IAs.

Mr Patwalia, learned senior counsel appearing on behalf of the applicants, submits that the dismissal of the IA as withdrawn was on account of an inadvertent error and in any event, since the applicant was present in the first of the two IAs, dismissal of the second IA on the ground that none appeared is an inadvertent error.

Learned counsel appearing on behalf of SEBI states that he does not have any objection to the IAs being restored.

Accordingly, the order dated 11 July 2019 in IA No 38337/2019 and IA No 38345/2019 is recalled and the aforesaid IAs are restored to file.

IA No.106305/2019 and IA No 106299/2019 (for restoration) are accordingly allowed.

(Ashok Raj Singh)  
Court Master

(Saroj Kumari Gaur)  
Court Master